

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 11388 of 2013 -DB

(Arising out of OIO-25/COMMR/SURAT-II/2013 dated 22/02/2013 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-SURAT-II)

Shri Biswa Chatterjee

.....Appellant

Chief Fin.officer & Company Secretary,, Solvay Specialities India Pvt Ltd,
Plot No. 3526-27, Gidc, Panolt,
Bharuch, Gujarat

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat - 395001

APPEARANCE:

Shri J.C Patel & Shri Rahul Gajera, Advocates for the Appellant
Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 12.06.2023

DATE OF DECISION: 11.10.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11293 of 2013.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**

geeta